

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 89 OF 2018 &  
IA NO. 843 OF 2017**

**Dated: 22<sup>nd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Azure Photovoltaic Private Limited ..... Appellant(s)  
Versus  
Gulbarga Electricity Supply Corporation Limited & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Pallavi Rao  
Mr. Robin Grover  
Mr. Rahul Chauhan  
Ms. Akriti Gandotra

Counsel for the Respondent(s) : Mr. Mohit Chadha  
Ms. Ragima R. for R-1

**ORDER**

List the matter for further hearing on **31.07.2019**, as agreed by learned counsel appearing for both the parties.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*vt/pk*